

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2889
ANSWERED ON 18.03.2025

CURRENT STATUS OF FAME-II SCHEME

**2889. SHRI KRIPANATH MALLAH:
SHRI JASHUBHAI BHILUBHAI RATHVA:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

(a) the current status of the FAME-II scheme, particularly regarding the incentivization of 16.15 lakh electric vehicles; and

(b) the manner in which the Ministry plan to accelerate the adoption of electric vehicles in the country, especially in rural areas?

ANSWER

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

(a): Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme Phase-II was implemented for a period of five years from 01.04.2019 with a total budgetary support of Rs.11,500 crore. The scheme incentivized sale of electric vehicles i.e. e-2Ws, e-3Ws & e-4Ws. Further, grants for deployment of e-buses and setting up of EV public charging stations (EVPCS) were also provided under the scheme. The number of electric vehicles incentivized under the FAME India scheme Phase-II, as on 11.03.2025 are as under: -

Sl. No.	Segment	No. of EVs for which incentive paid
1	e-2 wheelers	14,28,009
2	e-3 wheelers	1,64,523
3	e-4 wheelers	22,548
	Total	16,15,080

Further, 6,862 electric buses were sanctioned to various cities/STUs/State Govt. entities for intra-city operations under the FAME-II Scheme. Out of 6,862 e-buses, 5,135 e-buses have been supplied till 28.02.2025.

Further, under FAME-II scheme, MHI had sanctioned Rs.800 crore in March, 2023 to three Oil marketing companies (OMCs) namely Indian Oil Corporation Ltd. (IOCL), Bharat Petroleum Corporation Ltd. (BPCL) and Hindustan Petroleum Corporation Ltd. (HPCL) for setting up 7,432 public charging stations (PCS) at their Retail Outlets (ROs) across the country. Further, MHI sanctioned an additional Rs.73.50 crore for upgradation of 980 Public Charging stations in March, 2024. In addition, 400 charging stations have also been sanctioned which were allotted through EOI to other entities in various states.

(b): MHI is implementing following schemes on pan-India basis including for rural areas to strengthen electric vehicle (EV) ecosystem and accelerate adoption of electric vehicle in the country :

- i. **Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry in India (PLI-Auto):** The Government approved this scheme on 23.09.2021 for Automobile and Auto Component Industry in India for enhancing India's manufacturing capabilities for advanced automotive technology (AAT) products with a budgetary outlay of Rs.25,938 crore. The scheme proposes financial incentives to boost domestic manufacturing of AAT products with minimum 50% Domestic Value Addition (DVA) and attract investments in the automotive manufacturing value chain.
- ii. **PLI Scheme for National Programme on Advanced Chemistry Cell (ACC) Battery Storage:** The Government on 12.05.2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs.18,100 crore. The scheme aims to establish a competitive domestic manufacturing ecosystem for 50 GWh of ACC batteries.
- iii. **PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme:** This scheme with an outlay of Rs.10,900 crore was notified on 29.09.2024. It is a two-year scheme which aims to support electric vehicles including e-2W, e-3W, e-Trucks, e-buses, e-Ambulances, EV public charging stations and upgradation of vehicle testing agencies.
- iv. **PM e-Bus Sewa-Payment Security Mechanism (PSM) Scheme:** This Scheme notified on 28.10.2024, has an outlay of Rs.3,435.33 crore and aims to support deployment of more than 38,000 electric buses. The objective of scheme is to provide payment security to e-bus operators in case of default by Public Transport Authorities (PTAs).
- v. **Scheme for Promotion of Manufacturing of Electric Passenger Cars in India (SPMEPCI)** was notified on 15.03.2024 to promote the manufacturing of electric cars in India. This requires applicants to invest a minimum of Rs.4,150 crore and to achieve a minimum DVA of 25% at the end of the third year and DVA of 50% at the end of the fifth year.
